

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

O.A No.2227/2018

New Delhi, this the 1<sup>st</sup> day of June, 2018

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)  
HON'BLE MR. UDAY KUMAR VARMA, MEMBER (A)**

Bijender Kumar (Aged about 24 years)  
S/o Shri Naresh Kumar  
R/o Village and Post Budhpur  
Distt. Rewari (Haryana). .. Applicant

(By Advocate: Shri T.D. Yadav)

Versus

1. Union of India  
Through Secretary,  
Department of Post,  
M/o Communication & Post,  
Dak Bhawan, Parliament Street,  
New Delhi.
2. The Assistant Superintendent,  
Post Office,  
Rewari Sub-Division,  
Rewari-123401.
3. The Superintendent,  
Post Office, Gurgaon Division,  
Gurgaon-122001. .. Respondents

(By Advocate: Ms. Kiran Ahlawat)

**ORDER (ORAL)**

**By Mr. V. Ajay Kumar, Member (J)**

Heard Shri T.D. Yadav, the learned counsel for the applicant and Ms. Kiran Ahlawat, learned counsel appeared on behalf of the respondents on receipt of advance notice.

2. The applicant filed the O.A. seeking the following relief(s):

- “(i) To direct the respondents to issue appointment letter for the post of GDS at Mandola BO to the applicant from the date of appointment of Pramod Kumar.
- (ii) To direct the respondents to grant all the consequential benefits like arrears and pay and allowances.
- (iii) To pass any other order/s as deemed fit and proper in the facts and circumstances of the case.
- (iv) Award Cost”.

3. It is submitted that the applicant made number of representations, including Annexure A-5 dated 10.02.2017, ventilating his grievance to the respondents. However, no orders have been passed thereon till date.

4. In the circumstances, the O.A. is disposed of at the admission stage itself, without going into the other merits of the case, by directing the respondents to consider the Annexure A-5 representation dated 10.02.2017 of the applicant and to pass appropriate reasoned and speaking order thereon, in accordance with law, within 90 days from the date of receipt of a certified copy of this order. No order as to costs.

Let a copy of the O.A. be enclosed to this order.

**(UDAY KUMAR VARMA)**  
**MEMBER (A)**

/Jyoti/

**(V. AJAY KUMAR)**  
**MEMBER (J)**